

Name of the Corporate Debtor :..Rapid Buildwell Ltd.... Date of commencement of Insolvency: ..21 Nov, 2022.: List of Creditors updated as on T+71 Days:..31 Jan, 2023....

List of Unsecured Financial creditors

Sl.	Details of claim received				Details of claim admitted							
	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by Guarantee	% Share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
1	Sharan Hospitality Pvt Ltd	13 Dec 2022 (Email)	42,275,000	42,275,000	Unsecured Loan arising out of MoU entered between Sharan Hospitality and Rapid Buildwell on 1April 2017 for an amount of Rs. 4.27 crores to be repaid on 31 March 2019. Original MoU terms had interest clause of 12% per annum, but which was subsequently waived by a separate letter between the two parties to the MoU	0	100.00%	0	0	0	0	Filed claim as 'Related party FC', claim amount matches CD books, admitted full amount, constituted as sole member of CoC. As IRP formed opinion to not treat it as related-party FC as on ICD of Rapid Buildwell, taking SC judgement which clearly states that the RP has to consider any claim where a related party issue is in question 'in praesenti' whereby the related party issue has to be decided on the date of admission. On the date of commencement of CIRP the claimant is not a related party based on the ratio in Phoenix ARC Pvt Ltd vs Spade Financial Services Ltd & ors (Judgement dtd 1Feb, '21 in CA 2842/2020)
	Total		42,275,000	42,275,000			100.00%					